

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-124
IB-425(ND)/2020

IN THE MATTER OF:

M/s. B.D. Polymers

Vs.

Indiglobal Tradelinks Pvt. Limited

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 07.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : =

For the Respondent/CD :

For the Intervener :

ORDER

Matter called. No representation. Matter stands adjourned.

List on 05.2.2021.

- Sd. -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd. -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit